

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER NO: 54

DATED- 20/4/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Dist. & Sessions Courts under various object heads for the current year 2016-17, as per annexure to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure invariably by the 10th of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification of proper accounting:
 Major Head 2014 Adm. of Justice.
 Sub Head 0488-Dist & Sessions Judge.
 Minor Head 105-Civil & Sessions Court
 Group Head 0099 General.
 By Order

(Signature)
(Ram Singh) 20/4/16

Deputy Registrar (Accts)

Copy to the:-
No: 1761-2026/AC

Dated: 20/4/2016

1-22	Pr. D & S Judge, Jammu/Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri /Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora/Kupwara/Anantnag/Kulgam/Leh/Kargil
23-33	Add. D&S Judge, Jammu/ Udhampur/Doda/Rajouri/Kathua/ Srinagar/Sopore/Pulwama/Anantnag/ Handwara./Baramulla
34-36	1 st Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
37-38	2 nd Addl. District & Sessions Judge, Srinagar/Jammu
39-40.	3 rd Addl. D&S Judge, Jammu/Srinagar.
41	4 th Addl. District & Sessions Judge, Srinagar
42-43	Addl. Distt. Judge (Bank Cases) Jammu/Srinagar.
44	Addl. Distt. Judge (Matrimonial Cases)Jammu
45-46	Spl. Judge Anticorruption Srinagar/Jammu
47-48	Addl. Sessions Judge Anticorruption Jammu/Srinagar.
49-70	C.J.M. Jammu/Reasi/ Udhampur/Kathua/Rajouri/Poonch/Ramban/Kishtwar/Doda/ Samba/Srinagar/Sopore /Kulgam/Budgam/Ganderbal/Pulwama/Shopian/Anantnag/Handwara/Bandipora/Leh/Kargil
71-84	Sub Judge Jammu/Ramnagar/Katra/Batote/Bhaderwah/Nowshera/Surankote/Chadoora/Vailoo/Bijbehara/ Baramujlla/Uri/Pattan/Kupwara..
85	Judge Small Causes Court, Srinagar
86-87	City Judge Jammu/Srinagar
88-89	Municipal Magistrate Jammu/Srinagar
90	P&T(Elect) Magistrate, Srinagar.
91	P&T Magistrate, Jammu
92	. Electricity Magistrate Jammu
93-94	Excise Magistrate Jammu./Srinagar
95	.Railway Magistrate. Jammu.
96-97	Special Mobile Magistrate (T) Jammu/Srinagar
98-	Spl. Mobile Magistrate, Jammu/Kathua/Udhampur/Bhaderwah/Rajouri/Poonch/Srinagar/Budgam
111	/Pulwama/Anantnag/Baramulla/Trehgam/Leh/Kargil (Under 13 th Finance Commission
112	Forest Magistrate, Srinagar.
113-73	Munsiff, Jammu/R.S.Pura/Bishnah/Akhnoor/Reasi/Katra/Mahore/Kathua/Hiranagar/Basohli/Billawar/Bani /Mahanpur/Chenani/Majalta/Udhampur/Ramban/Banihal/Gool/Bhaderwah/Gandoh/Thathri/Kotranka/Kalakote/ Sunderbani/Thanamandi/ Budhal/Samba/Mendhar/Kishtwar/Ganderbal/Kangan/Budgam/Chara-i-Shrief/ Chadoora/Magam/Pulwama/Tral/Pampore/Shopian/Anantnag/Dooru/Aishmuqam/Shangus/Kulgam/D.H.Pura/ Qazigund/Baramulla/Tangmarg/Boniyar/Dangiawacha(Rafiabad)Kupwara/Handwara/Tangdhar/Sogam/Bandipora/Sumbal/ Gurez/Nobra/Sankoo/Zanaskar
174	1 st Addl. Munsiff, Jammu (Forest Mag Jammu)
175	Ist .Addl. Munsiff, Srinagar.
176-77	2 nd Addl. Munsiff, Srinagar/Jammu
178-79	3 rd Addl. Munsiff, Jammu/ Srinagar
180	City Munsiff, Srinagar.
181	Addl. Munsiff, Samba.
182	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
183	Treasury Officer Sadar Court Complex Srinagar
184-266	Treasury Officer, R.S.Pura/Akhnoor/Bishnah/Katra/Reasi/Mahore/Kathua/Hiranagar/Basohli/Billawar/Bani/ Mahanpur/Udhampur/Ramnagar/Majalta/Chenani/Ramban/Batote/Banihal/Gool/Bhaderwah/Doda/Gandoh/ Thathri/Rajouri/Nowshera/Kotranka/Kalakote/Sunderbani/Thanamandi/Budhal/Samba/Poonch/Surankote/Mendhar/ Kishtwar/Ganderbal/Kangan/Budgam/Chadoora/Char-i-Sharief/Magam/Beerwah/Pulwama/Tral/Pampore/ Awantipura/Shopian/Anantnag/Vailoo/Bijbehara/Dooru/Aishmuqam/Shangus/Pahalgam/Kulgam/D.H.Pura /Qazigund/Baramulla/Sopore/Pattan/Uri/Tangmarg/Boniyar/Dangiawacha(Rafiabad)Sopore/Chandoosa Kupwara/Handwara/Tangdhar/Sogam/Trehgam/Kralpora/Bandipora/Sumbal/Gurez/Leh/Nobra/Khalsi/ Kargil/Sankoo/Zanaskar/Batalik(Drass)
267	Order file.

(Signature)
Deputy Registrar (Accts) 20/4/16

o No 54 Dt 20-4-2016

Annexure "A"

S.No	District Jammu	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D&S Judge Jammu	100.00	0.50	0.40	----	0.40
2	Addl. D&S Judge Jammu	20.00	0.15	0.10	----	----
3	Ist. Addl. Distt. Judge Jammu	20.00	0.15	0.10	----	----
4	2nd. Addl. Distt. Judge Jammu	20.00	0.15	0.10	----	----
5	3 rd . Addl. Distt. Judge Jammu	20.00	0.15	0.10	0.35	----
6	Addl. Distt Judge (Matrimonial Cases) Jammu	20.00	0.15	0.10	---	0.15
7	Addl. D.J. Bank Cases Jammu	20.00	0.15	0.10	----	----
8	Spl. Judge (Anti Corruption) Jammu	20.00	0.15	0.10	----	----
9	Addl D&S Judge (Anti Corruption) Jammu	20.00	0.15	0.10	----	----
10	C.J.M. Jammu	20.00	0.10	0.10	----	0.15
11	Sub Judge Jammu.	20.00	0.10	0.10	----	0.25
12	City Judge Jammu	20.00	0.10	0.10	----	0.15
13	Excise Mag. Jammu	20.00	0.10	0.10	0.10	0.15
14	Municipal Mag. Jammu	20.00	0.10	----	0.10	----
15	Spl. M. Mgst. (T) Jammu	20.00	0.15	0.15	0.10	0.15
16	P&T. Magst. Jammu	20.00	0.10	0.10	0.10	0.15
17	Electricity Mgst. Jammu	20.00	0.10	0.10	0.10	----
18	Spl. Railway Mgst. Jammu	20.00	0.10	0.10	0.10	0.15
19	Spl. Mob. Mag. Jammu (Under 13 th F.C)	15.00	0.10	0.10	0.10	0.15
20	Addl. M.M(T) Jammu	12.00	0.10	0.10	0.10	0.15
21	Munsiff Jammu	12.00	0.10	0.10	----	0.30
22	Munsiff R.S. Pura	12.00	0.10	0.10	0.10	0.15
23	Munsiff Akhnoor	12.00	0.10	0.10	0.10	0.30
24	Munsiff Bishnah	12.00	0.10	0.10	0.10	0.15
25	Ist. Addl. Munsiff (Forest Mgst. Jammu)	12.00	0.10	0.10	----	0.15
26	2 nd . Addl. Munsiff, Jammu	12.00	0.10	0.10	----	0.30
27	3 rd . Addl. Munsiff, Jammu.	12.00	0.10	----	----	0.30
28	Addl. Mob. Mag. R.S.Pura (Under 13 th F.C)	12.00	0.10	0.10	0.10	0.30
	FOR MISC COURTS.					
1.	Pr. D&S Judge, Jammu.	1.50	----	----	----	0.20

S.No	District Reasi.	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1.	Pr. District & Sessions Judge Reasi.	30.00	0.15	0.12	0.10	0.15
2.	C.J.M. Reasi	20.00	0.10	0.10	0.10	0.15
3	Sub Judge Katra	20.00	0.10	0.10	0.10	0.15
4	Munsiff Reasi.	15.00	0.10	0.10	0.10	0.15
5	Munsiff Katra	12.00	0.10	0.10	0.10	0.30
6	Munsiff Mahore	12.00	0.10	0.10	0.10	0.30
7.	Addl. Mob. Mag. Reasi (Under 13 th FC)	12.00	0.10	0.10	0.10	0.30

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Annexure "A"

S.N o	District Kathua	Sal	O.E	POL	T.E	2071- P&ORB (NPS)
1	Pr. D&S Judge, Kathua	40.00	0.15	0.15	0.10	0.15
2	Addl. D&S, Judge Kathua	18.00	0.10	0.10	0.10	0.15
3	CJM Kathua	15.00	0.10	0.10	0.10	0.15
4	Spl. Mob. Mag, Kathua (Under 13 th FC)	15.00	0.10	0.10	0.10	0.15
5	D.M.M. (T) Kathua	12.00	0.10	0.10	0.10	0.10
6	Munsiff Kathua (V)	10.00	0.08	----	----	0.10
7	Munsiff Hiranagar	12.00	0.10	0.10	0.10	0.20
8	Munsiff Basohli	12.00	0.10	0.10	0.10	0.30
9	Munsiff Billawar	12.00	0.10	0.10	0.10	0.30
10	Munsiff Bani	12.00	0.10	0.10	0.10	0.30
11.	Munsiff Mahanpur	12.00	0.10	0.10	0.10	0.30
12.	Addl. Mob. Mag. Billawar (Under 13 th FC) (V)	10.00	0.10	----	----	0.15

S.No	District Udhampur	Sal	O.E	POL	T.E.	2071- P&ORB (NPS)
1	Pr. D&S Judge, Udhampur	50.00	0.15	0.12	0.10	0.15
2	Add. Distt. Judge Udhampur	20.00	0.10	0.10	0.10	0.30
3	C.J.M. Udhampur	20.00	0.10	0.10	0.10	0.15
4	Sub-Judge Ramnagar	20.00	0.10	0.10	0.10	0.20
5	Spl. Mob. Mag, Udhampur (Under 13 th FC)	15.00	0.10	0.10	0.10	0.20
6	D.M.M. (T) Udhampur	15.00	0.10	0.10	0.10	0.20
7	Munsiff Chennai	15.00	0.10	0.10	0.10	0.30
8	Munsiff Majalta	20.00	0.10	0.10	0.10	0.30
9.	Munsiff Udhampur	10.00	0.10	0.10	0.10	0.15
10.	Addl. Mob. Mag., Udhampur (Under 13 th FC)	10.00	0.10	0.10	0.10	0.30
	FOR MISC. COURTS					
1.	Pr. D&S Judge, Udhampur.	1.00	----	----	---	0.15

S.No	District Ramban	Sal	O.E	POL	T.E	2071- P&ORB (NPS)
1.	Pr. D & S Judge Ramban	30.00	0.15	0.12	0.10	0.15
2.	C.J.M. Ramban	15.00	0.10	0.10	0.10	0.15
3.	Sub Judge Batote	15.00	0.10	0.10	0.10	0.10
4.	Munsiff Ramban (V)	10.00	0.08	----	----	0.10
5	Munsiff Banihal	15.00	0.10	0.10	0.10	0.30
6.	Munsiff Gool	10.00	0.10	0.10	0.10	0.30
7.	Addl. Mob. Mag, Ramban (Under 13 th FC)	10.00	0.10	0.10	0.10	0.30
	FOR MISC. COURTS					
1.	Pr. D&S Judge, Ramban.	1.00	----	----	----	0.10

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Annexure "A"

S.No	District Bhaderwah	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1.	Pr. D & S Judge, Bhaderwah	40.00	0.15	0.12	0.10	0.20
2	Addl. D&S Judge Doda	20.00	0.10	0.10	0.10	0.30
3.	C.J.M. Doda	15.00	0.10	0.10	0.10	0.15
4.	Sub Judge Bhaderwah	15.00	0.10	0.10	0.10	0.20
5	Munsiff Bhaderwah	12.00	0.10	0.10	0.10	0.30
6.	Munsiff, Gundoh	12.00	0.10	0.10	0.10	0.30
7	Munsiff Thathri	12.00	0.10	0.10	0.10	0.30
8	Distt. M.M.(Tr.) Doda.	12.00	0.15	0.10	0.10	0.20
9.	Spl.Mob.Mag,Bhaderwah under 13th FC)	12.00	0.10	0.10	0.10	0.15
10.	Addl.Mob.Mag,Doda (under 13 th F.C)	12.00	0.10	0.10	0.10	0.20
	FOR MISC. COURTS.					
1.	Pr. D&S Judge, Bhaderwah.	1.50	----	----	----	0.15

S.No	District Rajouri	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D&S Judge Rajouri	50.00	0.15	0.12	0.10	0.25
2	Addl. D&S Judge Rajouri	20.00	0.10	0.10	0.10	----
3	C.J.M. Rajouri	20.00	0.10	0.10	0.10	----
4	Sub-Judge Nowshera	20.00	0.10	0.10	0.10	0.20
5	D.M. Mgst.(T)Rajouri	12.00	0.15	0.10	0.10	0.25
6	Munsiff Kotranka	15.00	0.10	0.10	0.10	0.30
7	Munsiff Kalakote	15.00	0.10	0.10	0.10	0.30
8	Munsiff Sunderbani	15.00	0.10	0.10	0.10	0.30
9	Munsiff Thanamandi (V)	10.00	0.08	----	----	0.15
10	Munsiff Budhal	15.00	0.10	0.10	0.10	0.30
11.	Spl.Mob.Mag,Rajouri (Under 13 th FC)	15.00	0.10	0.10	0.10	0.15
12.	Addl.Mob.Mag.Thanamandi (Under 13 th FC).	10.00	0.10	0.10	0.10	0.30
	FOR MISC. COURTS.					
1.	Pr.D&S Judge, Rajouri.	0.50	----	----	----	0.10

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Annexure "A"

S.No.	District Samba.	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1.	Pr. District & Sessions Judge Samba	25.00	0.15	0.12	0.10	0.10
2.	C.J.M.Samba	20.00	0.10	0.10	0.10	0.10
3.	Munsiff Samba	12.00	0.10	0.10	0.10	0.20
4	Addl. Munsiff, Samba	12.00	0.10	0.10	0.10	0.30
5	Addl. Mobile Magistrate, Samba (under 13 th Finance Commission)	12.00	0.10	0.10	0.10	0.20

S.No.	District Poonch	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr.D&S Judge, Poonch	50.00	0.15	0.12	0.10	0.50
2	C.J.M. Poonch	20.00	0.10	0.10	0.10	----
3	Sub-Judge Surankote	15.00	0.10	0.10	0.10	0.10
4	Spl. Mobile Magistrate, Poonch (under 13 th Finance Commission)	12.00	0.10	0.10	0.10	0.15
5	D.M.M. (T) Poonch	12.00	0.15	0.10	0.10	0.30
6	Munsiff Mendhar	12.00	0.10	0.10	0.10	0.30
7	Addl. Mobile Magistrate, Surankote (under 13 th Finance Commission)	12.00	0.10	0.10	0.10	0.30

S.No.	District Kishtwar	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr.D&S Judge, Kishtwar	30.00	0.20	0.12	0.10	0.15
2	C.J.M. Kishtwar	20.00	0.10	0.10	0.10	0.15
3	Munsiff, Kishtwar	12.00	0.10	0.10	0.10	0.15
4	Addl. Mobile Magistrate, Kishtwar (under 13 th Finance Commission) (V)	10.00	0.08	----	----	0.15

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Annexure "A"

S.No.	District Srinagar	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D&S Judge, Srinagar	100.00	0.50	0.40	----	0.35
2	Addl. D&S Judge, Srinagar	25.00	0.15	----	----	0.10
3	Ist.Addl.D&S Judge,Sringar	25.00	0.15	----	----	0.15
4	2 nd . Addl.Distt.Judge,Sringar	25.00	0.15	0.10	----	0.10
5	3 rd .. Addl.Distt. Judge,Sringar (V)	20.00	0.10	----	----	0.10
6	4th. Addl.Distt Judge,Sringar	25.00	0.15	0.10	----	0.10
7	Add.D.J.(Bank Cases)Srinagar(V)	10.00	0.10	----	----	0.15
8	Spl Judge Anticorruption, Kashmir Srinagar	25.00	0.15	----	----	0.15
9	Adl. D&S Judge (Anticorruption) Srinagar. (V)	10.00	0.10	----	----	----
10	C.J.M.Srinagar	30.00	0.10	0.10	----	0.10
11	Judge Small Causes Court Srinagar	25.00	0.10	0.10	----	0.10
12	City Judge, Srinagar	25.00	0.10	0.10	----	0.10
13	Municipal Mgst .Srinagar	25.00	0.10	0.10	0.10	0.20
14	Forest Mgst..Srinagar	25.00	0.10	0.10	0.10	0.15
15	Spl.M.M (T),Srinagar	25.00	0.15	0.15	0.10	0.10
16	P&T Mgst .Srinagar	25.00	0.10	0.10	0.10	0.20
17	Addl.M.M.(T)Srinagar	15.00	0.15	0.15	0.10	0.30
18	Ist.Addl.Munsiff Sgr.	15.00	0.10	0.10	0.10	0.30
19	2 nd .Addl.Munsiff,Sgr.	15.00	0.10	0.10	----	0.30
20	3 rd .Addl.Munsiff,Sgr.	15.00	0.10	0.10	----	0.30
21	City Munsiff,Sgr.	15.00	0.10	0.10	----	0.30
22.	Spl.Mob.Mag,Sgr. (Under 13 th FC)	15.00	0.10	0.10	----	0.20
23.	Addl.Mob.Mag,Pantha chowk (Under 13 th F.C	15.00	0.10	0.10	----	0.30
	FOR MISC COURTS					
1.	Pr.D&S Judge, Srinagar.	2.00	----	----	----	0.20

S. No	District Ganderbal	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D & S Judge Ganderbal.	40.00	0.15	0.12	0.10	----
2	Chief Judicial Mgst. Ganderbal	25.00	0.10	0.10	0.10	0.20
3	Munsiff Ganderbal	15.00	0.10	0.10	0.10	0.20
4	Munsiff Kangan	15.00	0.10	0.10	0.10	0.30
5.	Addl.Mob.Mag,Ganderbal, (Under 13 th FC)	10.00	0.10	----	----	0.20
	For Misc. Courts.					
1.	Pr.D&S Judge, Ganderbal.	1.00	----	----	----	0.20

S.No	District Budgam	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D&S Judge Budgam	50.00	0.15	0.12	0.10	0.20
2	C.J.M.Budgam	20.00	0.10	0.10	0.10	0.20
3	Sub Judge Chadoora.	20.00	0.10	0.10	0.10	0.20
4	Munsiff Budgam	15.00	0.10	0.10	0.10	0.30
5	Munsiff Char-i-sharief	12.00	0.10	0.10	0.10	0.30
6.	Munsiff Chadoora	12.00	0.10	0.10	0.10	0.30
7	Munsif Magam	12.00	0.10	0.10	0.10	0.30
8.	Spl.Mob.Mag.Budgam (Under 13 th FC)	12.00	0.10	0.10	0.10	0.20
9.	Addl.Mob.Mag,Beerwah (Under 13 th FC)(V)	10.00	0.08	----	----	0.15
	FOR MISC. COURTS.					
1.	Pr.D&S Judge, Budgam.	1.00	----	----	----	0.15

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O.M.O. 54 RA 20-4-2016

Annexure "A"

S.No	District Pulwama	Sal	O.E	POL	T.E.	2071- P&ORB (NPS)
1	Pr. D&S Judge, Pulwama	50.00	0.15	0.12	0.10	0.20
2	Addl.D&S Judge Pulwama	25.00	0.10	0.10	0.10	0.20
3	CJM, Pulwama	25.00	0.10	0.10	0.10	0.20
4	Munsiff, Pulwama	15.00	0.10	0.10	0.10	0.30
5	Munsiff Tral	15.00	0.10	0.10	0.10	0.30
6	Munisff Pampore	15.00	0.10	0.10	0.10	0.30
7.	Spl.Mob.Mag,Pulwama (Under 13th FC	12.00	0.10	0.10	0.10	0.15
8.	Addl.Mob.Mag. Awantipura (Under 13 th FC)	10.00	0.10	0.10	0.10	0.30
FOR MISC COURTS						
1.	Pr.D&S Judge, Pulwama.	1.00,	----	----	----	0.20

S.No	District Shopian	Sal	O.E	POL	T.E.	2071- P&ORB (NPS)
1	Pr. D & S Judge Shopian	35.00	0.15	0.12	0.10	0.20
2	C.J.M .Shopian	30.00	0.10	0.10	0.10	0.20
3	Munsiff Shopian	15.00	0.10	0.10	0.10	0.30
4.	Addl.Mob.Mag,Shopian (Under 13 th F.C)	15.00	0.10	0.10	0.10	0.30

S.No	District Anantnag	Sal	O.E	POL	T.E.	2071- P&ORB (NPS)
1	Pr. D&S Judge, Anantnag	55.00	0.15	0.12	0.10	0.25
2	Addl. D&S Judge Anantnag.	20.00	0.10	0.10	0.10	0.20
3	CJM Anantnag	20.00	0.10	0.10	0.10	0.10
4	Sub-Judge Vailoo	20.00	0.10	0.10	0.10	0.15
5	Sub-Judge Bijbehara	15.00	0.10	0.10	0.10	0.15
6	D.M.Mgst (T).Anantnag	15.00	0.15	0.10	0.10	0.30
7	Munsiff Anantnag	15.00	0.10	0.10	0.10	0.30
8	Munsiff Dooru	15.00	0.10	0.10	0.10	0.30
9	Munsiff,Aishmuqam	15.00	0.10	0.10	0.10	0.30
10	Munsiff Shangus (V)	10.00	0.08	----	----	0.15
11.	Spl.Mob.Mag.Anantnag (Under 13 th FC)	15.00	0.10	0.10	0.10	0.15
12.	Addl.Mob.Mag.Pahalgam (Under 13 th FC) (V)	10.00	0.08	----	----	0.15
For Misc. Courts.						
1.	Pr.D&S Judge, Anantnag.	1.00	---	---	----	0.15

S.No	District Kulgam	Sal	O.E	POL	T.E.	2071- P&ORB (NPS)
1	Pr. D & S Judge, Kulgam	35.00	0.15	0.12	0.10	0.15
2	C.J.M .Kulgam	25.00	0.10	0.10	0.10	0.15
3	Munsiff Kulgam	12.00	0.10	0.10	0.10	0.30
4.	Munsiff D.H.Pora (V)	12.00	0.08	----	----	0.12
5.	Munsiff Oazigund	12.00	0.10	0.10	0.10	0.30

Yasir

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Annexure "A"

S.No	District Baramulla	Sal	O.E	POL	T.E.	2071-P&ORB
1	Pr. D&S Judge, Baramulla	60.00	0.15	0.12	0.10	0.25
2	Addl. Distt. Judge Baramulla	15.00	0.10	0.10	0.10	0.10
3	Ist. Addl. D&S Judge Baramulla.	20.00	0.10	0.10	0.10	0.15
4	Addl. D&S Judge, Sopore.	20.00	0.10	0.10	0.10	0.20
5	C.J.M Sopore	20.00	0.10	0.10	0.10	
6	Sub-Judge Baramulla	20.00	0.10	0.10	0.10	0.20
7	Sub-Judge Pattan	20.00	0.10	0.10	0.10	0.20
8	Sub-Judge Uri	20.00	0.10	0.10	0.10	0.20
9	Munsiff Baramulla	15.00	0.10	0.10	0.10	0.30
10	Munsiff Tangmarg	15.00	0.10	0.10	0.10	0.30
11	Munsiff Boniyar	15.00	0.10	0.10	0.10	0.30
12	Munsiff Dangi wacha (Rafiabad)	15.00	0.10	0.10	0.10	0.30
13	D.M.Mgst (T) Sopore.	15.00	0.15	0.10	0.10	0.20
14.	Spl.Mob.Mag, Baramulla (Under 13 th FC)	15.00	0.15	0.10	0.10	0.15
15.	Addl.Mob.Mag.Chandoosa (Under 13 th FC) (V)	10.00	0.08	----	----	0.12

S.No	District Kupwara	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D&S Judge Kupwara	45.00	0.20	0.12	0.10	0.20
2	Addl.D&S Judge, Handwara	20.00	0.15	0.110	0.10	0.15
3	Sub-Judge Kupwara	20.00	0.10	0.10	0.10	----
4	C .J.M Handwara	20.00	0.10	0.10	0.10	---
5	Munsiff, Kupwara	15.00	0.10	0.10	0.10	0.15
6	Munsiff Handwara	15.00	0.10	0.10	0.10	0.30
7	Munsiff, Tangdhar (V)	10.00	0.10	----	----	----
8	Munsiff Sogam (V)	10.00	0.10	----	----	0.12
9	Spl.Mob.Mag.Trehgam, under 13 FC(V)	10.00	0.10	----	----	0.12
10	Addl.Mob.Mag.Kralpora under 13 FC(V)	10.00	0.10	----	----	0.12

S.No	District Bandipora	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D&S Judge Bandipora	35.00	0.15	0.12	0.10	0.15
2	C.J.M.Bandipora	25.00	0.10	0.10	0.10	0.10
3.	Munsiff Bandipora	15.00	0.10	0.10	0.10	0.30
4	Munsiff Sumbal	15.00	0.10	0.10	0.10	0.30
5	Munsiff Gurez (V)	12.00	0.08	----	----	0.12
6.	Addl.Mob.Mag.Bandipora (Under 13 th FC) (V)	10.00	0.08	----	----	0.20

Shaukat

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Annexure "A"

S.No	District,Leh	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D&S Judge,Leh	20.00	0.15	0.12	0.10	0.20
2	CJM Leh	15.00	0.10	0.10	0.10	----
3	Munsiff, Nobra	12.00	0.10	0.10	0.10	0.30
4.	Spl.Mob.Mag,Leh (Under 13 th FC) (V)	12.00	0.08	----	----	
5.	Addl.Mob.Mag.Khaltsi (Under 13 th FC)	12.00	0.10	0.10	0.10	0.15

S.No	District Kargil	Sal	O.E	POL	T.E.	2071-P&ORB (NPS)
1	Pr. D&S Judge Kargil	25.00	0.15	0.12	0.10	0.20
2	CJM Kargil	20.00	0.10	0.10	0.10	0.10
3	Munsiff Sankoo	12.00	0.10	0.10	0.30	0.30
4	Munsiff Zanskar	12.00	0.10	0.10	0.10	0.30
5.	Spl.Mob.Mag. Kargil (Under 13 th F.C)	12.00	0.10	0.10	0.10	0.15
6.	Addl.Mob.Mag.Batalik (Drass) Under 13 th F.C) (V)	10.00	0.08	-----	----	0.12

[Handwritten signature]

High Court of Jammu and Kashmir at Jammu.

Order

No: 55

Dated: 20/4/2016

Sanction is hereby accorded to the allotment of funds in favour of the following Subordinate Court, under Demand No. 10, Major Head 2030- Stamps and Registration, Sub head 0244- Direction and Administration, under various object heads to the extent amount shown against each for the current financial year 2016-17.

Rs. In lacs.

S.No.	Name of the Court	Salary	T.E.	Tele	O.E.	POL	2071-P&ORB (NPS)
1.	Sub Registrar, Jammu.	10.00	0.05	0.04	0.05	0.09	0.10
2.	Sub Registrar, Srinagar	10.00	0.05	0.04	0.05	0.09	0.30

By Order.


Deputy Registrar (Accts) 20/4

No: 2027-30/AC Dated: 20/4/2016

Copy to the:-

- 1-2. Sub Registrar, Jammu / Srinagar.
3. Try Officer, Saddar Court Try. Srinagar.
4. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
..... For inf. and n/a.
5. Order file.


Deputy Registrar (Accts) 20/4